Central Economic Intelligence Bureau  
6th & 8th Floor, Janpath Bhawan, Janpath, New Delhi  
Dated: 30th June, 2020

TRAINING CIRCULAR

Sub: Online Training programme on ‘Trade Based Money Laundering’ at State Bank Institute of Consumer Banking, Hyderabad for the Year 2020 - reg.

A two-day online training programme on ‘Trade Based Money Laundering’ is scheduled to be conducted by State Bank Institute of Consumer Banking, Hyderabad from 20th & 21st July, 2020 for Revenue Officers of the rank of Income Tax Officer/ Superintendent to Principal Commissioner/Principal Director.

2. Duration & Schedule of the Course:
   Duration: 2 days (10 hours live webinars, videos, reading material)

3. Mode of Delivery:
   Mode of Delivery: Online, through Microsoft Team.
   System Requirements: Microsoft Office Suite
   Joining Instructions: Nominated participants will be added to the program team - a mail alert will be sent to the participants E-mail ID provided in advance.

4. Eligibility:
   Income Tax Officer/Superintendent to Principal Commissioner/Principal Director.

5. Course Contents:
   Overview of Trade-Based Money Laundering: Trade financing through banking channels; Money laundering through trade financing; Key Participants in TBML and their role; TBML - Risk management; Red Flags and best practices; Typologies and Case studies; Regulatory Framework and monitoring; Cybercrime and TBML

6. Course Fee:
   The course fee per participant is Rs.11,800/- inclusive of all taxes and to be paid in advance by shortlisted participants only. The shortlisted participants are required to submit a copy of sanction order, NEFT/RTGS no. and date as proof to the training institute through E-mail.

7. Mode of Payment of Course Fee:
   The course fee has to be paid by the office of the participant through NEFT/RTGS in advance. Following are the bank account details for NEFT/RTGS:
   Beneficiary Name: State Bank Institute of Consumer Banking, Hyderabad
   Bank Name: State Bank of India
   Branch Name: PBB, HPS Branch, Begumpet, Hyderabad
   IFSC Code: SBIN0002728
   Account Number: 10421834864
   GSTIN Code: 36AAACS8577K1ZQ

(Contd...2...)
8. Nominations:
   a) It is requested to circulate the Training Circular among all eligible officers and
      nominate eligible officers, one as 'main' and others as 'reserve' from each office for
      the said course.

   b) The supervisory officers of the participants are to send the willingness &
      nomination of the participants, after due vigilance check, directly to the Bureau,
      under the intimation to their Cadre Controlling Authority.

   c) Following details of the participants are to be provided by email at ad3-ceib@gov.in to liaison officer of the Bureau latest by 06th July, 2020:

      (i) Name and Designation
      (ii) Office (With Postal Address)
      (iii) Telephone/ Mobile No.
      (iv) E-mail Id (Compulsory)

9. Liaison officer of Central Economic Intelligence Bureau:
   Name : Shri Bhanu Prakash Meena, Assistant Director (Coord.)
   Mobile No : 9899500552
   E-Mail : ad3-ceib@gov.in

10. Confirmation of the Nomination:
    The nominations should be sent to Central Economic Intelligence Bureau and
    not to the Institute directly. The officers shortlisted by the Bureau for participation in
    the programme shall be intimated to the concerned office and officers by this Bureau in
due course.

    (Lokesh Kumar Sharma)
    Additional Director

To, All Convener REICs, All Pr. Chief Commissioners/Chief Commissioners/Director
Generals Central Excise, Customs & Service Tax (Goods and Service Tax) and All Pr.
Chief Commissioners/Chief Commissioners /Director Generals Income Tax, DGCEI,
DRI, ED, FIU-Ind, SFIO, CBDT, CEIB & CBIC website, Pr.
Commissioners/Commissioners Central Excise, Customs & Service Tax (Goods and
Service Tax)/Pr. Commissioners of Income Tax/Commissioners of Income Tax (By E-
mail).